

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
Court No-II**

**Item 40**

**IA No. 644/2022  
And  
CP(IB) No. 79/Vol./Chd/Hry/2021**

**Under Section 59, IBC 2016  
R 11 NCLT**

**In the matter of:**

Frontier International (India) Pvt. Ltd.

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned  
to 05.12.2023.

Sd/-  
**Court Officer**

October 31, 2023  
*Priyanka*